## HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

## ORDER

No: - 1946 of 2024/RG

Dated:- 4 .11.2024

In exercise of the powers under Section 9(3) of the Bhartiya Nagrik Suraksha Sanhita, 2023, the following Civil Judges (Junior Division) are hereby conferred the powers of Judicial Magistrates, 1<sup>st</sup> Class, to be exercised by them within their respective jurisdictions, w.e.f. the date they joined their respective place of postings:-

S. No.	Name of the Officer S/Shri	Present place of posting
1.	Amandeep Singh	Munsiff, Bandipora
2.	Ms. Shivani Attri	Additional Special Mobile Magistrate, Pantha Chowk
3.	Hiteshwar Kesar	Munsiff, Dangiwacha
4.	Ms. Andleeb Singh	Munsiff, Budhal

By Order.

(Shahzad Azeem) Registrar General Dated:- \( .11.2024 \)

No:-49200-13 /RG/GS

Copy of the above forwarded to:

- 1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
- 2. Secretary to Hon'ble Mr./Mrs. Justice

..... for kind information of their Lordships.

- 3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
- 4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K.
- 5. Secretary, Department of Law and Justice, UT of Ladakh;
- 6. Registrar Rules, High Court of J&K and Ladakh, Srinagar Jamme.
- 7. Registrar Judicial, High Court of J&K and Ladakh Jammu/Srinagar.
- Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar James.
  .......for information;
- All Principal District and Sessions Judges of the UTs of J&K and Ladakh;
- 10. Concerned Officers

.....for information and necessary action.

- Manager, Government Press, Jammu/Srinagar for publication in the next issue of the Government Gazette.
- 12. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the High Court website.
- 43. Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and for keeping the record of the same.
- 14. Order file

Registrar General